

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:5184
ANSWERED ON:05.09.2011
PERFORMANCE INSPECTIONS
Joshi Shri Mahesh

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the regional Heads of Labour Commissioner fix targets of inspection for the enforcement officers and assess their performance monthly; and

(b) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT(SHRI MALLIKARJUN KHARGE)

(a): Regional Heads like Deputy Chief Labour Commissioner (Central)/Regional Labour Commissioner (Central) don't fix targets of inspection for the Enforcement officers.

However, targets/norms of inspection for the enforcement officers have been fixed by Chief Labour Commissioner (Central), New Delhi.

(b): Each Labour Enforcement Officer (Central) will:

1) Inspect in a month a minimum number of establishment as shown below:

(i) LEOs(C) having jurisdiction excluding Coal Mines -25 establishments.

(ii) LEOs (C) having jurisdiction including Coal Mines -20 establishments.

(iii) LEOs(C) having jurisdiction over Coal Mines only – 15 establishments.